

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 56/17 in CP 02/17	-	For filing amended copy of the petition	241/ 242	Zuari Fertilisers & Chemicals Ltd., Vs Mangalore Chemicals & Fertilisers Ltd. & 7 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Alka Tripathi 9739382576	Petitioner	<i>Alka</i>
2	Kinjal Jain 9538467577	R-1	<i>Kinjal Jain</i>
(3)	NAMAN JHABAKH 9962100188	R2, 4, 5, 7, 8	<i>Naman</i>

ORDER

Aishwarya
Counsel for Petitioner is present. Counsel for Respondents is also present. Counsel for Petitioner informed that, amended copy of the petition is filed in the Registry. Therefore, Tribunal order notice to the Official Liquidator. Registry is directed to prepare notice and Petitioner Counsel to collect and serve on O.L. Petitioner Counsel is further directed to give one more copy to serve on O.L in the registry. List it on 29/11/2017.

Ashok
Member (T)

Murali
Member (J)